

WEEKLY CAUSE LIST

01.10.2018 to 05.10.2018



NATIONAL GREEN TRIBUNAL, CENTRAL BENCH SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS CAUSE LIST OF COURT NO. 1

Date : 01st October, 2018

Time : 10.30 A.M.

S.No	Case No	Parties	Counsel for parties	Remarks
1.	Original Application No. 28/2018(CZ)	Aavantika Gas Ltd. Vs UIO, through its Secretary, MoEF & CC & Ors.	Mr. Aniket Abhay Naik, Adv.	
2.	Original Application No. 132/2017(CZ) (W.P.No.4277/17)	Prakash Tomar Vs State of MP & Ors.	Mr. Prabhat KumarShukla,Adv. Mr. S.P. Tiwari, Adv. Mr. Pravin Diwedi, Adv. Mr. M.S. Tiwari, Adv. Mr. Akash Telang, Adv.	
3.	Original Application No. 22/2018(CZ)	Chhail Singh Rathore Vs State of Rajasthan & 5 Ors.	Mr. Atul Shrivastava, Adv.	
4.	Original Application No. 101/2017(CZ)	Shailendra Jain Kanje Vs State of MP & 6 Ors.	Mr. K.P.Shrivastava, Adv. Mr. Sachin K. Verma, Adv. Mr. Om ShankarSrivastava, Adv. Mr. Akash Ambedkar, Adv.	
5.	Original Application No. 67/2017(CZ) (M.A.No.364/17)	Yashwardhan Singh Yadav Vs State of MP & Ors.	Mr. Rohit Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Shrey Raj Saxena, Adv.	
6.	Original Application No. 50/2015(CZ)	Sanjiv Tiwari Vs. Digamber Jain & 10 Ors.	Mr. Sanjiv Tiwari, Applicant in person. Mr. DharamveerSharma,Adv. Mr. Mayank Shrivastava,Adv. Mr. Arvind Shrivastava, Adv. Mr. P.K.Das, Adv. Mr. Sunil Dwivedi, Adv. Mr. B.L.Yadav, Adv. Mr. S.K.Verma, Adv. Mr. Ravikant Patidar, Adv. Ms. Parul Bhadoria, Adv. Mr. Sandeep Singh, Adv. Mr. D.K.Jain, Adv. Mr. Amarpal Singh, Adv. Mr. Pradeep Jain, Adv.	

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NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS

CAUSE LIST OF COURT NO. 1

Date : 03rd October, 2018

Time : 10.30 A.M.

S.No	Case No	Parties	Counsel for parties	Remarks
1.	Original Application No. 131/2017(CZ)(THC) (W.P.No.8169/11) (M.A.No.29/18)	Ashfaque Ahmed Vs State of MP & Ors.	Mr. Avinash Zargar, Adv. for Petitioner	
2.	Original Application No. 152/2017(CZ) (M.A.No.545/17)	Bhawani Singh Rathore Vs Ministry of Environment & Forest & 4 Ors.	Mr. Gagan Sharma, Adv. Mr. Sooraj Bajpai, Adv.	
3.	Appeal No. 41/2017(CZ)	Veer Singh Vs Chairman (DEIAA) Sehore MP & Ors.	Mr. Dharamveer Sharma, Adv.	
4.	Original Application No. 19/2016(CZ)	Babulal Jajoo (<i>Industrial Water</i>) Vs. State of Rajasthan & Ors.	Mr. M.S.Kachhawa, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Varun K. Chopra, Adv. Mr. Sandeep Singh, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Rajesh Moutha, Adv. Mr. Brijesh Shrivastava, Adv.	
5.	Original Application No. 145/2017(CZ)	Balavana Sinh Vs State of MP & 11 Ors.	Mr. Rohit Sharma, Adv.	
6.	Original Application No. 84/2017(CZ)	Mahaveer Singh Tomar Vs State of M.P. & 4 Ors.	Mr. DharamveerSharma,Adv. Ms. Parul Bhadoria, Adv.	
7.	Original Application No. 57/2017(CZ)	Piyush Mishra Vs The Commissioner, Nagar Palika Nigam, Bhilai & 3 Ors.	Ms. Aarushi Gaur Chauhan, Adv. Mr. Abhishek Vaishnav, Adv.	

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**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS**

CAUSE LIST OF COURT NO. 1

Date : 4th October, 2018

Time : 10.30 A.M.

S.No	Case No	Parties	Counsel for parties	Remarks
1.	Original Application No. 10/2018(CZ)	National Centre for Human Settlements and Environment Vs State of M.P. & 2 Ors.	Mr. Anurag Maheshwari, Adv.	
2.	Original Application No. 150/2017 (CZ)	Abhijeet Dutta Roy Vs Union of India & 7 Ors.	Mr. Ayush Dev Bajpai, Adv.	
3.	Original Application No. 54/2017(CZ)	Bhairu Prasad Vs State of M.P. & 7 Ors.	Mr. Dharamveer Sharma, Adv.	
4.	Original Application No. 308/2014 (CZ)	Amarnath Agarwal Vs. Union of India & 3 Ors.	Mr. Sanjay Kumar Adv. Mr. Anurag Maheshwari Adv. Ms. Parul Bhadoria Adv. Mr. Om Shankar Shrivastava, Adv.	
5.	Original Application 139/2016 (CZ)	Sainik Food Pvt. Ltd. Vs. State of M.P. & Ors.	Mr. Shreyas Dharmadhikari, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Sachin K.Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Om Shankar Srivastava, Adv	
6.	Appeal No. 07/2017(CZ)	M/s Lubok Caron LLP Vs RSPCB & Anr.	Mr. Arvind Soni, Adv. Mr. Dharamveer Sharma, Adv.	
7.	Original Application No. 04/2017(CZ)	Sapna M Lovanshi Vs. State of M.P. & 2 Ors.	Mr. Sachin K.Verma, Adv. for State of MP Mr. Shantanoo Saxena, Adv. Mr. Ayush Dev Bajpai, Adv.	

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NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS

CAUSE LIST OF COURT NO. 1

Date : 5th October, 2018

Time : 10.30 A.M.

S.No	Case No	Parties	Counsel for parties	Remarks
1.	Original Application No. 15/2018(CZ)	Aditi Samaj Sewi Sanstha Vs State of Chhattisgarh & 2 Ors.	Mr. Anurag Maheshwari, Adv.	
2.	Appeal No. 01/2018(CZ) (M.A.No.14/18)	Ajendra Singh Vs. Collector, District - Panna & Anr.	Mr. K.P.Shrivastava, Adv.	
3.	Original Application No. 19/2018(CZ)	Villagers of Village Shahpur Vs Shri Sayeem Ali & 2 Ors.	Mr. Rohit Sharma, Adv.	
4.	Original Application No. 26/2017(CZ)	Mool Singh Vs Union of India & 5 Ors.	Mr. Anurag Maheshwari, Adv. Mr. Rohit Sharma, Adv. Mr. Varun Raj Nair, Adv. Mr. Dharamvir Sharma, Adv. Mr. Sandeep Singh, Adv.	
5.	Original Application No. 104/2017(CZ) (M.A.No.464/17)	Rajendra Kori & Anr. Vs Yashwant Agarwal & Ors.	Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. J.S.Parmar, Adv. Mr. Uday Raj S. Parmar, Adv.	
6.	Original Application No. 88/2017(CZ)	Tribunal at its Own Motion Vs State of Rajasthan & Ors.	Ms. Parul Bhadoria, Adv. Mr. Sandeep Singh, Adv.	

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